

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS
- ISSUED.**

ROC.NO.430/2020-B.SPL.

NOTIFICATION NO.391-B.SPL.

DATED:08.07.2020.

The High Court made the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in Column Number 2 are directed to handover charge of their post(s) and also the posts of full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts of which his/her predecessor is holding from the officers mentioned in Column Number 5.

| SL NO. | NAME AND DESIGNATION OF THE OFFICER | POSTED AS | HAND OVER CHARGE OF HIS/HER POST TO | TO TAKE CHARGE OF HIS/HER POST FROM |
|--------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) |
| 1. | Sri A. Thousheed Hussain, Prl. Junior Civil Judge, Ananthapuramu. | Junior Civil Judge, Vinukonda, Guntur District, Vice Sri A.Omkar, transferred. | Addl. Junior Civil Judge (Juvenile Court), Ananthapuramu | I Addl. Junior Civil Judge, Narsaraopet. |
| 2. | Smt. Shavla Bharghavi Special Judicial Magistrate of First Class, Excise Court, Ananthapuramu | Junior Civil Judge, Podili, Prakasam District, VICE Sri S.C.Raghavendra, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Ananthapuramu | Junior Civil Judge, Darsi. |
| 3. | Smt. P.Gayathri, Prl. Junior Civil Judge, Dharmavaram, Ananthapuramu District | II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District, Vice Smt. Nizam Sarada, transferred. | Addl. Junior Civil Judge, Dharmavaram. | III Addl. Junior Civil Judge, Ongole. |
| 4. | Smt. Manjulatha Araveti, Junior Civil Judge, Gooty, Ananthapuramu District | Addl. Junior Civil Judge, Gurazala, Guntur District (post kept vacant) | Junior Civil Judge, Gunthakal. | II Addl. Junior Civil Judge, Guntur. |

| | | | | |
|-----|--|---|---|---|
| 5. | Sri Thammineni Venkateswarlu, Special Judicial Magistrate of First Class for Railways, Gunthakal, Ananthapuramu District | Prl. Junior Civil Judge, Addanki, Prakasam District, Vice Sri K.Suresh Babu, transferred. | Junior Civil Judge, Gunthakal. | Addl. Junior Civil Judge, Addanki. |
| 6. | Smt. L.Saradha Reddy, Prl. Junior Civil Judge, Hindupur, Ananthapuramu District | V Addl. Junior Civil Judge, Kakinada, East Godavari District, Vice Ms. K.Prasanthi, transferred. | Addl. Junior Civil Judge, Hindupur. | Ms. K.Prasanthi. |
| 7. | On relief, Ms. K.Prasanthi, V Addl. Junior Civil Judge, Kakinada, East Godavari District. | Prl. Junior Civil Judge, Kakinada, East Godavari District (post kept vacant) | -- | I Addl. Junior Civil Judge, Kakinada. |
| 8. | Smt. V.Sri Prathyusha, I Addl. Junior Civil Judge, Chittoor. | I Addl. Junior Civil Judge, Machilipatnam, Krishna District, Vice Sri Shaik Ibrahim Sharif, transferred. | Prl. Junior Civil Judge, Chittoor. | Special Judicial Magistrate of First Class, Excise Court, Machilipatnam |
| 9. | Sri V.Nageswar Rao Naik, II Addl. Junior Civil Judge, Chittoor. | Junior Civil Judge, Parchur, Prakasam District (post kept vacant) | Prl. Junior Civil Judge, Chittoor. | Prl. Junior Civil Judge, Chirala. |
| 10. | Sri P.Bharadwaja, IV Addl. Junior Civil Judge, Chittoor | III Addl. Junior Civil Judge, Kakinada, East Godavari District, Vice Sri K.Srihari, transferred. | III Addl. Junior Civil Judge, Chittoor | II Addl. Junior Civil Judge, Kakinada. |
| 11. | Ms. Nirupa Bhanj Deo, Special Judicial Magistrate of First Class Excise Court, Chittoor. | II Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Anakapalle, Visakhapatnam District Vice Sri J.V.V. Satyanarayana, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | Junior Civil Judge, Gajuwaka. |
| 12. | Sri N.Vijaya Babu, Prl. Junior Civil Judge, Madanapalle, Chittoor District. | Prl. Junior Civil Judge, Ongole, Prakasam District, Vice Smt. K.Vani, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | Smt. K.Vani |

| | | | | |
|-----|--|--|---|--|
| 13. | On relief, Smt. K.Vani, Prl. Junior Civil Judge, Ongole, Prakasam District. | I Addl. Junior Civil Judge, Ongole, Prakasam District, Vice Smt. V.Pallavi, transferred. | -- | III Addl. Junior Civil Judge, Ongole. |
| 14. | Smt. S.C.Kamala, I Addl. Junior Civil Judge, Madanapalle, Chittoor District. | Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District, Vice Smt. B.Vanisree, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | III Addl. Junior Civil Judge, Ongole. |
| 15. | Sri Syed Ziyuddin, II Addl. Junior Civil Judge, Madanapalle, Chittoor District. | I Addl. Junior Civil Judge, Sattenapalli, Guntur District (post kept vacant) | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | II Addl. Junior Civil Judge, Sattenapalli. |
| 16. | Smt. D.Durga Kalyani, Junior Civil Judge, Nagari, Chittoor District. | Prl. Junior Civil Judge, Nuzvid, Krishna District, Vice Sri M.Subba Rao, transferred. | -- | Sri M.Subba Rao. |
| 17. | On relief, Sri M.Subba Rao, Prl. Junior Civil Judge, Nuzvid, Krishna District, | I Addl. Junior Civil Judge, Nuzvid, Krishna District, Vice Sri C.K.V.Satyakanth Kumar, transferred. | -- | Sri C.K.V. Satyakanth Kumar. |
| 18. | Sri B.Devender Reddy, Junior Civil Judge, Pakala, Chittoor District. | Prl. Junior Civil Judge, Narsaraopet, Guntur District (post kept vacant) | Prl. Junior Civil Judge, Chittoor. | I Addl. Junior Civil Judge, Narsaraopet. |
| 19. | Sri G.Suresh Babu, Addl. Junior Civil Judge, Piler, Chittoor District. | Junior Civil Judge, Razole, East Godavari District, Vice Sri P.Ramana Reddy, transferred. | III Addl. Junior Civil Judge, Chittoor. | Addl. Junior Civil Judge, Amalapuram. |
| 20. | Smt. M.S.Bharathi, Prl. Junior Civil Judge, Punganur, Chittoor District. | III Addl. Junior Civil Judge, Nellore, Vice Smt. S.Venkata Kavitha, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | IV Addl. Junior Civil Judge, Nellore. |
| 21. | Sri C.Ramana Reddy, Addl. Junior Civil Judge, Punganur, Chittoor District. | Junior Civil Judge, Naidupet, Nellore District (post kept vacant) | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | Addl. Junior Civil Judge, Gudur. |

| | | | | |
|-----|--|--|---|---|
| 22. | Sri B.V.L.Seshadri, Prl. Junior Civil Judge, Puttur, Chittoor District. | V Addl. Junior Civil Judge, Nellore, Vice Smt. R.Aseervadam Paul, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | IV Addl. Junior Civil Judge, Nellore. |
| 23. | Sri U.Ram Mohan, Addl. Junior Civil Judge, Puttur, Chittoor District. | III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District, Vice Sri P.Tirumala Rao, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | I Metropolitan Magistrate, Vijayawada. |
| 24. | Sri V.Audhinarayana, Junior Civil Judge, Satyaveedu, Chittoor District. | Prl. Junior Civil Judge, Markapur, Prakasam District, Vice Sri Beera Srinivasulu, transferred. | Prl. Junior Civil Judge, Chittoor. | Prl. Junior Civil Judge, Giddalur. |
| 25. | Sri Srikanth, Addl. Junior Civil Judge, Srikalahasthi, Chittoor District. | Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam, Vice Smt. A.Naga Malleswasri, transferred. | IV Addl. Junior Civil Judge, Tirupati. | Judicial Magistrate of First Class, Special Mobile Court, Visakhapatnam. |
| 26. | Sri J.Anjaiah, Junior Civil Judge, Thamballapalle, Chittoor District. | II Addl. Junior Civil Judge, Narsaraopet, Guntur District, vice Smt. G.Sunitha Rani, transferred. | Prl. Junior Civil Judge, Chittoor. | I Addl. Junior Civil Judge, Narsaraopet. |
| 27. | Sri Mohammed Rahmatulla, Junior Civil Judge, Vayalpdd, Chittoor District | I Addl. Junior Civil Judge, Tenali, Guntur District, Vice Sri T.V.S.S.Prakash, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. | II Addl. Junior Civil Judge, Tenali. |
| 28. | Sri K.Ratna Prasad, I Addl. Junior Civil Judge, Rajamahendra- varam, East Godavari District. | Prl. Junior Civil Judge, Proddatur, Kadapa District, Vice Smt. B.Mary Sara Danamma, transferred. | Prl. Junior Civil Judge, Rajamahendra- varam. | Smt. B.Mary Sara Danamma, |
| 29. | On relief, Smt. B.Mary Sara Danamma, Prl. Junior Civil Judge, Proddatur, Kadapa District. | II Addl. Junior Civil Judge, Proddatur, Kadapa District, Vice Smt. C.Janaki, transferred. | -- | Smt. C.Janaki, |

| | | | | |
|-----|--|---|--|---|
| 30. | Smt. D.Sree Devi, III Addl. Junior Civil Judge, Rajamahendra- varam, East Godavari District. | Addl. Junior Civil Judge, Ponnur, Guntur District, Vice Sri S.Srinivasu, transferred. | IV Addl. Junior Civil Judge, Rajamahendra- varam | II Addl. Junior Civil Judge, Guntur. |
| 31. | Sri Ch.V.Rama Krishna, V Addl. Junior Civil Judge, Rajamahendra- varam, East Godavari District. | Junior Civil Judge, Vayalpadu, Chittoor District, Vice Sri Mohammed Rahmatulla, transferred. | VI Addl. Junior Civil Judge, Rajamahendra- varam. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 32. | Sri M.Pavan Kumar, Prl. Junior Civil Judge, Amalapuram, East Godavari District. | Junior Civil Judge, Pulivendula, Kadapa District, Vice Ch. Kishore Kumar, transferred. | Addl. Junior Civil Judge, Amalapuram. | Prl. Junior Civil Judge, Proddatur. |
| 33. | Sri K.Srihari, III Addl. Junior Civil Judge, Kakinada, East Godavari District. | Junior Civil Judge, Kaikalur, Krishna District, Vice Smt. M.Satya Kumari, transferred. | II Addl. Junior Civil Judge, Kakinada. | Addl. Junior Civil Judge, Gudiwada. |
| 34. | Sri P.Sai Ram, IV Addl. Junior Civil Judge, Kakinada, East Godavari District. | II Addl. Junior Civil Judge, Nuzvid, Krishna District, Vice Sri G.Sai Krishna, transferred. | V Addl. Junior Civil Judge, Kakinada. | Prl. Junior Civil Judge, Nuzvid. |
| 35. | Sri Ch.Yugandhar, Judicial Magistrate of First Class Special Mobile Court, Kakinada, East Godavari District. | I Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District, Vice Sri K.Ratna Prasad, transferred. | II Addl. Junior Civil Judge, Kakinada. | Prl. Junior Civil Judge, Rajamahendra- varam. |
| 36. | Ms. E.Annamani, Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District. | Prl. Junior Civil Judge, Bapatla, Vice Ms. Areefa Shaik, transferred. | II Addl. Junior Civil Judge, Kakinada. | Prl. Junior Civil Judge, Repalle. |
| 37. | Smt. K.Himabindu, Junior Civil Judge, Mummidivaram, East Godavari District. | Prl. Junior Civil Judge, Adoni, Kurnool District (post kept vacant) | Addl. Junior Civil Judge, Amalapuram. | Junior Civil Judge, Aluru. |
| 38. | Sri K.Hari Babu, Prl. Junior Civil Judge, Pithapuram, East Godavari District. | Junior Civil Judge, Kamalapuram, Kadapa District (post kept vacant) | Addl. Junior Civil Judge, Pithapuram. | Prl. Junior Civil Judge, Proddatur. |

| | | | | |
|-----|---|--|---|--|
| 39. | Sri M.Siva Kiran, Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District. | Addl. Junior Civil Judge, Tiruvur, Krishna District, Vice Ms. B.M.R.Prasanna Latha, transferred. | Junior Civil Judge, Alamuru. | Prl. Junior Civil Judge, Nuavid. |
| 40. | Smt. N.Usha Lakshmi Kumari, Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District. | Prl. Junior Civil Judge, Palakole, West Godavari District, Vice Sri K.Motilal, transferred. | Junior Civil Judge, Alamuru. | Prl. Junior Civil Judge, Narsapur. |
| 41. | Sri P.Ramana Reddy, Junior Civil Judge, Razole, East Godavari District. | Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District, Vice Sri G.L.V.Prasad, transferred. | Addl. Junior Civil Judge, Amalapuram. | Prl. Junior Civil Judge, Eluru. |
| 42. | Sri V.Gowri Shankar, Addl. Junior Civil Judge, Tuni, East Godavari District. | Prl. Junior Civil Judge, Narsapur, West Godawari District, Vice Sri P.S.V.B.Krishna Sai Teja, transferred. | Prl. Junior Civil Judge, Tuni. | Sri P.S.V.B.Krishna Sai Teja, |
| 43. | On relief, Sri P.S.V.B.Krishna Sai Teja, Prl. Junior Civil Judge, Narsapur, West Godawari District. | Addl. Junior Civil Judge, Narsapur, West Godavari District, Vice Ms. S.Surya Kiran Sree, transferred. | -- | Ms. S.Surya Kiran Sree, |
| 44. | Sri M.Bhaskara Rao, I Addl. Junior Civil Judge, Guntur. | Junior Civil Judge, Palasa, Srikakulam District, Vice Sri K.Krishna Satya Latha, transferred. | Prl. Junior Civil Judge, Guntur. | Junior Civil Judge, Kotabommali. |
| 45. | Ms. K.Anusha, Judicial Magistrate of First Class Special Mobile Court, Guntur. | Junior Civil Judge, Pakala, Chittoor District, Vice Sri B.Devender Reddy, transferred. | VI Addl. Junior Civil Judge, Guntur. | Prl. Junior Civil Judge, Chittoor. |
| 46. | Smt. Areefa Shaik, Prl. Junior Civil Judge, Bapatla, Guntur District. | Junior Civil Judge, Satyaveedu, Chittoor District, Vice Sri V.Audhinarayana, transferred. | Prl. Junior Civil Judge, Repalle. | Prl. Junior Civil Judge, Chittoor. |

| | | | | |
|-----|--|---|--|---|
| 47. | Sri K.Ravi, Addl. Junior Civil Judge, Bapatla, Guntur District | Special Judicial Magistrate of First Class, Excise Court, Chittoor, Vice Ms. Nirupa Bhanj Deo, transferred. | Prl. Junior Civil Judge, Repalle. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 48. | Smt. Polavarapu Sulochana, Prl. Junior Civil Judge, Macherla, Guntur District | II Addl. Junior Civil Judge, Chittoor, Vice Sri V.Nageswar Rao Naik, transferred. | II Addl. Junior Civil Judge, Guntur. | Prl. Junior Civil Judge, Chittoor. |
| 49. | Sri S.Srinivasu, Addl. Junior Civil Judge, Ponnur, Guntur District. | Addl. Junior Civil Judge, Piler, Chittoor District, Vice Sri G.Suresh Babu, transferred. | II Addl. Junior Civil Judge, Guntur. | III Addl. Junior Civil Judge, Chittoor. |
| 50. | Sri T.V.S.S.Prakash, I Addl. Junior Civil Judge, Tenali, Guntur District. | II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District, Vice Sri Abdul Rahman Shaik, transferred. | II Addl. Junior Civil Judge, Tenali | I Addl. Junior Civil Judge, Bheemunipatnam. |
| 51. | Sri A.Omkar, Junior Civil Judge, Vinukonda, Guntur District. | Prl. Junior Civil Judge, Dharmavaram, Ananthapuramu District, Vice Smt. P.Gayathri, transferred. | I Addl. Junior Civil Judge, Narsaraopet. | Addl. Junior Civil Judge, Dharmavaram. |
| 52. | Smt. P.Sanathi, Prl. Junior Civil Judge, Sattenapalle, Guntur District. | I Addl. Junior Civil Judge, Chittoor, Vice Smt. V.Sri Prathyusha, transferred. | II Addl. Junior Civil Judge, Sattenapalli. | Prl. Junior Civil Judge, Chittoor. |
| 53. | Smt. P.Bhanu Sai, II Addl. Junior Civil Judge, Kadapa. | Addl. Junior Civil Judge, Palakole, West Godavari District, Vice Ms. B.V.Vijaya Lakshmi, transferred. | I Addl. Junior Civil Judge, Kadapa. | Prl. Junior Civil Judge, Narsapur. |
| 54. | Smt. Y.J.Padmasri, III Addl. Junior Civil Judge, Kadapa. | Addl. Junior Civil Judge, Kovur, Nellore District, Vice Sri Shaik Peda Kasim, transferred. | I Addl. Junior Civil Judge, Kadapa. | Prl. Junior Civil Judge, Kovur. |

| | | | | |
|-----|---|--|--|--|
| 55. | Sri A.Pavan Kumar, Judicial Magistrate of First Class, Special Mobile Court, Kadapa. | Prl. Junior Civil Judge, Sattenapalle, Guntur District, Vice Smt. P.Sanathi, transferred. | I Addl. Junior Civil Judge, Kadapa. | II Addl. Junior Civil Judge, Sattenapalle. |
| 56. | Sri R.Ashok Kumar, Special Judicial Magistrate of First Class Excise Court Kadapa. | Addl. Junior Civil Judge, Gudur, Nellore, Ms. N.Lavanya, transferred. | I Addl. Junior Civil Judge, Kadapa. | Prl. Junior Civil Judge, Gudur. |
| 57. | Sri P.Raja Sekhar, Junior Civil Judge, Lakkireddipalli, Kadapa District. | VI Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District Vice Sri P.Venkateswarlu, transferred. | Addl. Junior Civil Judge, Rayachoti. | IV Addl. Junior Civil Judge, Rajamahendra- varam. |
| 58. | Smt. C.Janaki, II Addl. Junior Civil Judge, Proddatur, Kadapa District. | Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District, Vice Sri Ch.Yugandhar, transferred. | I Addl. Junior Civil Judge, Proddatur. | II Addl. Junior Civil Judge, Kakinada. |
| 59. | Sri Ch.Kishore Kumar, Junior Civil Judge, Pulivendla, Kadapa District | Addl. Junior Civil Judge, Gudiwada, Krishna District, Vice Sri S.Siva Shankar Reddy, transferred. | Prl. Junior Civil Judge, Proddatur. | Sri S.Siva Shankar Reddy |
| 60. | On relief, Sri S.Siva Shankar Reddy, Addl. Junior Civil Judge, Gudiwada, Krishna District. | Prl. Junior Civil Judge, Gudiwada, Krishna District, Vice Sri Ch.Srinivasa Babu, transferred. | - | Sri Ch.Srinivasa Babu |
| 61. | Smt. Faizunnisa Shaik, Junior Civil Judge, Rajampet, Kadapa District | Addl. Junior Civil Judge, Sullurpet, Nellore District (post kept vacant) | Junior Civil Judge, Nandalur. | Prl. Junior Civil Judge, Sullurpet. |
| 62. | Smt. E.Prasuna, Junior Civil Judge, Railway Kodur, Kadapa District. | II Addl. Junior Civil Judge (Juvenile Court), Nellore, Vice Smt. V.Leela Syam Sundari, transferred. | Junior Civil Judge, Nandalur. | I Addl. Junior Civil Judge, Nellore. |

| | | | | |
|-----|---|---|---|---|
| 63. | Sri M.Sreenu, Prl. Junior Civil Judge, Rayachoti. Kadapa District. | Prl. Junior Civil Judge, Machilipatnam, Krishna District, Vice Sri S.Venkateswara Reddy, transferred. | Addl. Junior Civil Judge, Rayachoti. | II Addl. Junior Civil Judge, Machilipatnam. |
| 64. | Sri N.Raja Sekhar, Junior Civil Judge, Sidhout, Kadapa District | Special Judicial Magistrate of First Class, Excise Court, Nellore, Vice Sri Mohd. Abutalim Parveez Shaik, transferred. | Prl. Junior Civil Judge, Badvel. | Special Judicial Magistrate of First Class for Railways, Nellore. |
| 65. | Sri S.Venkateswara Reddy, Prl. Junior Civil Judge, Machilipatnam, Krishna District. | Prl. Junior Civil Judge, Pithapuram, East Godavari District, Vice Sri K.Hari Babu, transferred. | II Addl. Junior Civil Judge, Machilipatnam. | Addl. Junior Civil Judge, Pithapuram. |
| 66. | Sri Shaik Ibrahim Sharif, I Addl. Junior Civil Judge, Machilipatnam, Krishna District. | Prl. Junior Civil Judge, Yelamanchili, Visakhapatnam District (post kept vacant) | Special Judicial Magistrate of First Class, Excise Court, Machilipatnam. | Junior civil Judge, Gajuwaka. |
| 67. | Sri S.Vijaya Chandar, Junior Civil Judge, Bantumilli, Krishna District. | I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District, Vice Sri Ch.L.Srinivasa Rao, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam. | Junior Civil Judge, Gajuwaka. |
| 68. | Smt. D.Sharmila, Prl. Junior Civil Judge, Gannavaram, Krishna District. | II Addl. Junior Civil Judge, Kurnool, Vice Smt. V.Gangabhavani, transferred. | Addl. Junior Civil Judge, Gannavaram. | I Addl. Junior Civil Judge, Kurnool. |
| 69. | Sri Ch.Srinivasa Babu, Prl. Junior Civil Judge, Gudiwada, Krishna District. | Prl. Junior Civil Judge, Visakhapatnam, Vice Smt. K.Saradamba, transferred. | Addl. Junior Civil Judge, Gudiwada. | II Addl. Junior Civil Judge, Visakhapatnam |
| 70. | Smt. M.Satya Kumari, Junior Civil Judge, Kaikalur, Krishna District. | Junior Civil Judge, Gajapathinagaram, Vizianagaram District (post kept vacant) | Addl. Junior Civil Judge, Gudiwada. | Prl. Junior Civil Judge, Bobbili. |
| 71. | Sri C.K.V.Satyakanth Kumar, I Addl. Junior Civil Judge, Nuzvid, Krishna District. | IV Addl. Junior Civil Judge, Kakinada, East Godavari District, Vice Sri P.Sai Ram, transferred. | Prl. Junior Civil Judge, Nuzvid. | V Addl. Junior Civil Judge, Kakinada. |

| | | | | |
|-----|--|---|--|--|
| 72. | Sri G.Sai Krishna, II Addl. Junior Civil Judge, Nuzvid, Krishna District. | I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Visakhapatnam, Vice Ms. C.Ramya, transferred. | Prl. Junior Civil Judge, Nuzvid. | III Addl. Junior Civil Judge, Visakhapatnam |
| 73. | Smt. B.M.R.Prasanna Latha, Addl. Junior Civil Judge, Tiruvur, Krishna District. | Addl. Junior Civil Judge, Nandyal, Kurnool District, Vice Smt. Nalabolu Lavanya, transferred. | Prl. Junior Civil Judge, Nuavid. | Smt. Nalabolu Lavanya. |
| 74. | On relief, Smt. Nalabolu Lavanya, Addl. Junior Civil Judge, Nandyal, Kurnool District. | Prl. Junior Civil Judge, Nandyal, Kurnool District, Vice Sri Shaik Baba Fakruddin, transferred. | -- | Sri Shaik Baba Fakruddin. |
| 75. | Smt. M.Sandya Rani, I Addl. Junior Civil Judge-cum-X Addl. Metropolitan Magistrate, Vijayawada, Krishna District. | Junior Civil Judge, Rajampet, Kadapa District, Vice Ms. Fazunnisa Shaik, transferred. | II Addl. Junior Civil Judge, Vijayawada. | Junior Civil Judge, Nandalur. |
| 76. | Sri P.Koteswara Rao, II Metropolitan Magistrate for Railways, Vijayawada, Krishna District. | Addl. Junior Civil Judge, Srikalahasthi, Chittoor District Vice Sri Srikanth, transferred. | I Metropolitan Magistrate, Vijayawada. | IV Addl. Junior Civil Judge, Tirupati. |
| 77. | Sri P.Tirumala Rao, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District. | Junior Civil Judge, Nandikotkur, Kurnool District, Vice Smt. Sindhu Gurram, transferred. | I Metropolitan Magistrate, Vijayawada. | Judicial Magistrate of First Class, Special Mobile Court, Kurnool. |
| 78. | Smt. S.Varalakshmi, Junior Civil Judge, Mylavaram, Krishna District. | III Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District Vice Smt. D.Sree Devi, transferred. | II Addl. Junior Civil Judge, Vijayawada. | IV Addl. Junior Civil Judge, Rajamahendra- varam |
| 79. | Sri S.Srikanth, Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Vijayawada at Vuyyuru, Krishna District. | I Addl. Junior Civil Judge, Adoni, Kurnool District, Vice Smt. K.Bharghavi, transferred. | Prl. Junior Civil Judge, Nuzvid. | Junior Civil Judge, Alur. |

| | | | | |
|-----|--|---|--|---|
| 80. | Smt. V.Gangabhavani, II Addl. Junior Civil Judge, Kurnool. | Addl. Junior Civil Judge, Gannavaram, Krishna District, Vice Smt. G.Spandana, transferred. | I Addl. Junior Civil Judge, Kurnool. | Smt. G.Spandana, |
| 81. | On relief, Smt. G.Spandana, Addl. Junior Civil Judge, Gannavaram, Krishna District. | Prl. Junior Civil Judge, Gannavaram, Krishna District, Vice Smt. D.Sharmila, transferred. | -- | Smt. D.Sharmila. |
| 82. | Smt. M.Madhavi, II Addl. Junior Civil Judge, Adoni. | Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District, Vice Ms. E.Annamani, transferred. | Junior Civil Judge, Alur. | II Addl. Junior Civil Judge, Kakinada. |
| 83. | Sri E.Anjaneyulu, Prl. Junior Civil Judge, Dhone. | Prl. Junior Civil Judge, Chirala, Prakasam District, Vice Sri S.Srinivas, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Kurnool. | Prl. Junior Civil Judge, Giddalur. |
| 84. | Smt. G.C.Asifa Sultana, Addl. Junior Civil Judge, Dhone. | Judicial Magistrate of First Class, Special Mobile Court, Nellore (post kept vacant) | Judicial Magistrate of First Class, Special Mobile Court, Kurnool. | After completion of her maternity leave shall take charge of her post from V Addl. Junior Civil Judge, Nellore. |
| 85. | Sri P.Babu, Junior Civil Judge, Koilkuntla, Kurnool District. | I Addl. Junior Civil Judge, Tanuku, West Godavari District, Vice Smt. N.Radhika, transferred. | Junior Civil Judge, Banaganapalle. | Smt. N.Radhika, |
| 86. | On relief, Smt. N.Radhika, I Addl. Junior Civil Judge, Tanuku, West Godavari District. | Prl. Junior Civil Judge, Tanuku, West Godavari District (post kept vacant) | -- | Shall regularly assume charge as Prl. Junior Civil Judge, Tanuku, which post she is holding full additional charge. |

| | | | | |
|-----|--|---|---|--|
| 87. | Sri Shaik Baba Fakruddin, Prl. Junior Civil Judge, Nandyal, Kurnool District. | Junior Civil Judge, Jammalamadugu, Kadapa District (post kept vacant) | Addl. Junior Civil Judge, Nandyal. | Prl. Junior Civil Judge, Proddatur. |
| 88. | Sri S.Vasudev Junior Civil Judge, Yemmiganur, Kurnool District. | Prl. Junior Civil Judge, Gurazala, Guntur District (post kept vacant) | I Addl. Junior Civil Judge, Adoni. | Shall take charge of his post and also the post of Addl. Junior Civil Judge, Gurazala, from II Addl. Junior Civil Judge, Guntur. |
| 89. | Sri P.Divakar, Junior Civil Judge, Allagadda, Kurnool District. | Prl. Junior Civil Judge, Eluru, West Godavari District, Vice Smt. M.Sudha Rani, transferred. | Addl. Junior Civil Judge, Nandyal. | Smt. M.Sudha Rani, |
| 90. | On relief, Smt. M.Sudha Rani, Prl. Junior Civil Judge, Eluru, West Godavari District. | II Addl. Junior Civil Judge (Juvenile Court), Eluru, West Godavari District, Vice Ms. D.Uma Devi, transferred. | -- | Ms. D.Uma Devi, |
| 91. | Smt. V.Leela Syam Sundari, II Addl. Junior Civil Judge (Juvenile Court), Nellore. | Addl. Junior Civil Judge, Puttur, Chittoor District, Vice Sri U.Rama Mohan, transfer. | I Addl. Junior Civil Judge, Nellore. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 92. | Smt. S.Venkata Kavitha, III Addl. Junior Civil Judge, Nellore. | Prl. Junior Civil Judge, Puttur, Vice Sri B.V.L.Seshadri, transferred. | IV Addl. Junior Civil Judge, Nellore. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 93. | Smt. R.Aseervadam Paul, V Addl. Junior Civil Judge, Nellore. | Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District, Vice Smt. N.Usha Lakshmi Kumari, transferred. | IV Addl. Junior Civil Judge, Nellore. | Junior Civil Judge, Alamuru. |
| 94. | Sri Mohd. Abutalim Parveez Shaik, Special Judicial Magistrate of First, Class Excise Court, Nellore. | Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District (post kept vacant) | Special Judicial Magistrate of First Class for Railways, Nellore. | I Addl. Junior Civil Judge, Anakapalle. |

| | | | | |
|------|--|---|---|--|
| 95. | Ms. N.Lavanya, Addl. Junior Civil Judge, Gudur, Nellore District. | Junior Civil Judge, Rayadurg, Ananthapuram District (post kept vacant) | Prl. Junior Civil Judge, Gudur. | Junior Civil Judge, Kalyandurg. |
| 96. | Smt. P.Chaitanya, Addl. Junior Civil Judge, Kavali, Nellore District. | Junior Civil Judge, Tekkali, Srikakulam District (post kept vacant) | Prl. Junior Civil Judge, Kovur. | Junior Civil Judge, Palasa. |
| 97. | Smt. Maddiboyina Sailaja, Junior Civil Judge, Kota, Nellore District. | Junior Civil Judge, Allagadda, Kurnool District, Vice Sri P.Divakar, transferred. | Prl. Junior Civil Judge, Gudur. | Addl. Junior Civil Judge, Nandyal. |
| 98. | Sri Shaik Peda Kasim, Addl. Junior Civil Judge, Kovur, Ne | III Addl. Junior Civil Judge, Kadapa, Vice Smt. Y.J.Padmasri, transferred. | Prl. Junior Civil Judge, Kovur. | |
| 99. | Smt. V.Pallavi, I Addl. Junior Civil Judge, Ongole. | Junior Civil Judge, Kuppam, Chittoor District (post kept vacant) | Prl. Junior Civil Judge, Ongole. | Addl. Junior Civil Judge, Punganur. |
| 100. | Smt. Nizam Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole. | Junior Civil Judge, Gooty, Ananthapuramu District, Vice Smt. Manjulatha Araveti, transferred. | III Addl. Junior Civil Judge, Ongole. | Junior Civil Judge, Gunthakal. |
| 101. | Smt. B.Vanisree, Judicial Magistrate of First Class Special Mobile Court, Ongole, Prakasam District. | Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District, Vice Sri M.Siva Kiran, transferred. | III Addl. Junior Civil Judge, Ongole. | Junior Civil Judge, Alamuru. |
| 102. | Sri K.Suresh Babu, Prl. Junior Civil Judge, Addanki, Prakasam District. | II Metropolitan Magistrate for Railways, Vijayawada, Krishna District, Vice Sri P.Koteswar Rao, transferred. | Addl. Junior Civil Judge, Addanki. | I Metropolitan Magistrate, Vijayawada. |
| 103. | Sri S.Srinivas, Prl. Junior Civil Judge, Chirala. | Junior Civil Judge, Mummidivaram, East Godavari District, Vice Smt. K.Hima Bindu, transferred. | Addl. Junior Civil Judge, Chirala. | Addl. Junior Civil Judge, Amalapuram. |

| | | | | |
|------|---|--|--|--|
| 104. | Sri Beera Srinivasulu, Prl. Junior Civil Judge, Markapur. | V Addl. Junior civil Judge, Rajamahendravaram, East Godavari District, Vice Sri Ch.V.Rama Krishna, transferred. | Prl. Junior Civil Judge, Giddalur. | VI Addl. Junior Civil Judge, Rajamahendra- varam. |
| 105. | Sri Pattan Shiyaz Khan Addl. Junior Civil Judge, Markapur, Prakasam District. | Prl. Junior Civil Judge, Dhone, Kurnool District, Vice Sri E.Anjaneyulu, transferred. | Prl. Junior Civil Judge, Giddalur. | Judicial Magistrate of First Class, Special Mobile Court, Kurnool. |
| 106. | Sri S.C.Raghavendra, Junior Civil Judge, Podili, Prakasam District. | Prl. Junior Civil Judge, Srikalahasthi, Chittoor District (post kept vacant) | Junior Civil Judge, Darsi. | IV Addl. Junior Civil Judge, Tirupati. |
| 107. | Smt. R.Shanthi Sree, Prl. Junior Civil Judge, Srikakulam. | Prl. Junior Civil Judge, Jaggaiahpet, Krishna District (post kept vacant) | Judicial Magistrate of First Class, Special Mobile Court, Srikakulam. | Addl. Junior Civil Judge, Jaggaiahpet. |
| 108. | Smt. L.Devi Ratna Kumari, I Addl. Junior Civil Judge (Juvenile Court), Srikakulam. | Junior Civil Judge, Bhimadole, West Godavari District (post kept vacant) | Special Judicial Magistrate of First Class, Excise Court, Srikakulam. | Prl. Junior Civil Judge, Eluru. |
| 109. | Ms. B.Jyotsna, Junior Civil Judge, Amudalavalasa, Srikakulam District. | I Addl. Junior Civil Judge, Vijayawada, Krishna District, Vice Ms. M.Sandya Rani, transferred. | Special Judicial Magistrate of First Class, Excise Court, Srikakulam. | II Addl. Junior Civil Judge, Vijayawada. |
| 110. | Smt. K.Krishna Satya Latha, Junior Civil Judge, Palasa, Srikakulam District. | Prl. Junior Civil Judge, Vijayawada, Krishna District (post kept vacant) | Junior Civil Judge, Kotabommali. | II Addl. Junior Civil Judge, Vijayawada. |
| 111. | Ms. Shaik Shreen, Prl. Junior Civil Judge, Sompeta, Srikakulam District. | Junior Civil Judge, Mylavaram, Krishna District, Vice Smt. S.Vara Lakshmi, transferred. | Junior Civil Judge, Ichapuram. | II Addl. Junior Civil Judge, Vijayawada. |
| 112. | Smt. R.Varalakshmi, Addl. Junior Civil Judge, Sompeta, Srikakulam District. | Judicial Magistrate of First Class, Jangareddigudem, West Godavari District (post kept vacant) | Junior Civil Judge, Ichapuram. | II Addl. Junior Civil Judge, Kovvur. |

| | | | | |
|------|--|--|---|--|
| 113. | Sri Reyaz Shaik, Junior Civil Judge, Pondur, Srikakulam District. | II Addl. Junior Civil Judge, Kadapa, Vice Smt. P.Bhanu Sai, transferred. | Junior Civil Judge, Rajam. | I Addl. Junior Civil Judge, Kadapa. |
| 114. | Smt. K.Saradamba, Prl. Junior Civil Judge, Visakhapatnam. | II Addl. Junior Civil Judge, Kovvur, West Godavari District, Vice Sri Nageedi Sri Lakshmi, transferred. | II Addl. Junior Civil Judge, Visakhapatnam | I Addl. Junior Civil Judge, Kovvur. |
| 115. | Smt. C.Ramya, I Addl. Junior Civil Judge, Visakhapatnam. | II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District, Vice Smt. Mohd. Isharath Fathima, transferred. | III Addl. Junior Civil Judge, Visakhapatnam | I Addl. Junior Civil Judge, Tadepalligudem. |
| 116. | Sri G.Sreenivasa Reddy, V Addl. Junior Civil Judge, Visakhapatnam. | Prl. Junior Civil Judge, Madanapalle, Chittoor District, Vice Sri N.Vijaya Babu, transferred. | Rent controller- cum-IV Addl. Junior Civil Judge, Visakhapatnam | Shall take charge of his post and also the post of I Addl. Junior Civil Judge, Maddnapalle from Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 117. | Ms. A.Naga Malleswari, Special Judicial Magistrate of First Class, Excise Court, Vsakhapatnam. | I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District, Vice Sri K.Vasudeva Rao, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Visakhapatnam. | Sri K.Vasudeva Rao. |
| 118. | On relief, Sri K.Vasudeva Rao, I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District. | Prl. Junior Civil Judge, Tadepalligudem, West Godavari District, Vice Sri M.S.Kareemulla, transferred. | -- | Prl. Junior Civil Judge, Tadeaplligudem. |
| 119. | Sri Ch.L.Srinivasa Rao, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District. | I Addl. Junior Civil Judge, Eluru, West Godavari District, Vice Smt. N.Reddy Prasanna, transferred. | Junior Civil Judge, Gajuwaka. | Principal Junior Civil Judge, Eluru |

| | | | | |
|------|---|---|--|---|
| 120. | Sri J.V.V. Satyanarayana, II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District. | Junior Civil Judge-cum- VII Addl. Metropolitan Magistrate, Vijayawada at Vuyyuru, Krishna District, Vice Sri S.Srikanth, transferred. | Junior Civil Judge, Gajuwaka. | Prl. Junior Civil Judge, Nuzvid. |
| 121. | Sri P.Paresh Kumar, Judicial Magistrate of First Class, Araku, Visakhapatnam District. | Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District, Vice Sri R.Venkateswara Sarma, transferred. | Judicial Magistrate of First Class, Paderu. | Prl. Junior Civil Judge, Eluru. |
| 122. | Sri Abdul Rahman Shaik, II Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District. | Addl. Junior Civil Judge, Markapur, Prakasam District, Vice Sri Pattan Shiyaz Khan, transferred. | I Addl. Junior Civil Judge, Bhimunipatnam. | Prl. Junior Civil Judge, Giddalur. |
| 123. | Sri A.Krishna Prasad, Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District. | Prl. Junior Civil Judge, Nidadavole, West Godavari District Vice Smt. Y.Sri Lakshmi, transferred. | Addl. Junior Civil Judge, Chodavaram. | Prl. Junior Civil Judge, Narsapur. |
| 124. | Sri G.Yagna Narayana, Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District. | Junior Civil Judge, Jangareddigudem, West Godavari District (post kept vacant) | Addl. Junior Civil Judge, Chodavaram. | II Addl. Junior Civil Judge, Kovvur. |
| 125. | Sri G.Dharma Rao, Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District. | Junior Civil Judge, Chinthalapudi, West Godavari District (post kept vacant) | Junior civil Judge, Gajuwaka. | Prl. Junior Civil Judge, Eluru. |
| 126. | Sri Shaik Abdul Sharif, Prl. Junior Civil Judge, Vizianagaram. | Prl. Junior Civil Judge, Tenali, Guntur District (post kept vacant) | Addl. Junior Civil Judge, Vizianagaram. | I Addl. Junior Civil Judge, Tenali. |
| 127. | Smt. P.Pradeepa, Junior Civil Judge, Kothavalasa, Vizianagaram District. | Addl. Junior Civil Judge, Repalle, Guntur District (post kept vacant) | Addl. Junior Civil Judge, Vizianagaram | Prl. Junior Civil Judge, Repalle. |
| 128. | Sri C.Madhu Babu, Prl. Junior Civil Judge, Parvathipuram. | Prl. Junior Civil Judge, Macherla, Guntur District, Vice Smt. Polavarapu Sulochana, transferred. | Addl. Junior Civil Judge, Parvathipuram. | Shall take charge of his post and also the post of Addl. Junior Civil Judge, Macherla, from II Addl. Junior Civil Judge, Guntur. |

| | | | | |
|------|---|---|---|---|
| 129. | Smt. N.Reddy Prasanna, I Addl. Junior Civil Judge, Eluru, West Godavari District. | Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District (post kept vacant) | Prl. Junior Civil Judge, Eluru. | After completion of her maternity leave shall take charge of her post from Addl. Junior Civil Judge, Chodavaram. |
| 130. | Ms. D.Uma Devi, II Addl. Junior Civil Judge, (Juvenile Court), Eluru. | Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District (post kept vacant) | Prl. Junior Civil Judge, Eluru. | Addl. Junior Civil Judge, Chodavaram. |
| 131. | Sri R.Venkateswara Sarma, Judicial Magistrate of First Class Special Mobile Court, Eluru. | II Addl. Junior Civil Judge, Madanapalle, Chittoor District, Vice Sri Syed Ziyuddin, transferred. | Prl. Junior Civil Judge, Eluru. | Judicial Magistrate of First Class, Special Mobile Court, Chittoor. |
| 132. | Sri G.L.V.Prasad, Special Judicial Magistrate of First Class, Excise Court, Eluru. | Prl. Junior Civil Judge, Tuni, East Godavari District, Vice Sri Marpu Sridhar, transferred. | Prl. Junior Civil Judge, Eluru. | Sri Marpu Sridhar |
| 133. | On relief, Sri Marpu Sridhar, Prl. Junior Civil Judge, Tuni, East Godavari District, | Addl. Junior Civil Judge, Tuni, East Godavari District, Vice Sri V.Gowrishankar, transferred. | - | Sri V.Gowrishankar |
| 134. | Smt. M.Durga Venkata Naga Sindhura, Prl. Junior Civil Judge, Bhimavaram. | V Addl. Junior Civil Judge, Tirupati, Chittoor District (post kept vacant) | II Addl. Junior Civil Judge, Bhimavaram | I Addl. Junior Civil Judge, Tirupati. |
| 135. | Sri Ch.Pavan Kumar, I Addl. Junior Civil Judge, Bhimavaram. | II Addl. Junior Civil Judge, Tirupati, Chittoor District (post kept vacant) | II Addl. Junior Civil Judge, Bhimavaram | Prl. Junior Civil Judge, Tirupati. |
| 136. | Smt. S.Hemalatha, Prl. Junior Civil Judge, Kovvur. | Prl. Junior Civil Judge, Kadapa (post kept vacant) | I Addl. Junior Civil Judge, Kovvur | I Addl. Junior Civil Judge, Kadapa. |
| 137. | Smt. Nageedi Sri Lakshmi, II Addl. Junior Civil Judge, Kovvur, West Godavari District. | I Addl. Junior Civil Judge, Srikakulam, Vice Smt. L.Devi Ratna Kumari, transferred. | I Addl. Junior Civil Judge, Kovvur. | Special Judicial Magistrate of First Class, Excise Court, Srikakulam. |


| | | | | |
|------|---|---|--|---|
| 138. | Smt. S.Surya Kiran Sree, Addl. Junior Civil Judge, Narsapur, West Godavari District. | Junior Civil Judge, Kothavalasa, Vizianagaram District, Vice Smt. P.Pradeepa, transferred. | Prl. Junior Civil Judge, Narsapur. | Addl. Junior Civil Judge, Vizianagaram. |
| 139. | Smt. Y.Srilakshmi, Prl. Junior Civil Judge, Nidadavole, West Godavari District. | Prl. Junior civil Judge, Amalapuram, East Godavari District, Vice Sri M.Pavan Kumar, transferred. | Prl. Junior Civil Judge, Narsapur. | Addl. Junior Civil Judge, Amalapuram. |
| 140. | Sri K.Motilal, Prl. Junior Civil Judge, Palakole, West Godavari District. | Special Judicial Magistrate of First Class, Excise Court, Kadapa, Vice Sri R.Ashok Kumar, transferred. | Prl. Junior Civil Judge, Narsapur. | I Addl. Junior Civil Judge, Kadapa. |
| 141. | Smt. B.V.Vijaya Laxmi, Addl. Junior Civil Judge, Palakole, West Godavari District. | Special Judicial Magistrate of First Class, Excise Court, Vizianagaram (post kept vacant) | Prl. Junior Civil Judge, Narsapur. | Judicial Magistrate of First Class, Special Mobile Court, |
| 142. | Sri M.S.Kareemulla, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District. | II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District (post kept vacant) | I Addl. Junior Civil Judge, Tadepalligudem. | IV Addl. Junior Civil Judge, Rajamahendra- varam. |
| 143. | Smt. Mohd. Ishrath Fathima, II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District. | Addl. Junior Civil Judge, Kadiri, Ananthapuramu District (post kept vacant) | I Addl. Junior Civil Judge, Tadepalligudem. | Prl. Junior Civil Judge, Kadiri. |
| 144. | Smt. Sindhu Gurram, Junior Civil Judge, Nandikotkur, Kurnool District. | Addl. Junior Civil Judge (Juvenile Court), Ananthapuram, Vice Smt. D.Naga Venkata Lakshmi, transferred. | Judicial Magistrate of First Class, Special Mobile Court, Kurnool. | Smt. D.Naga Venkata Lakshmi |
| 145. | On relief, Smt. D.Naga Venkata Lakshmi, Addl. Junior Civil Judge (Juvenile Court), Ananthapuramu. | Prl. Junior Civil Judge, Ananthapuramu, Vice Sri A.Thousheed Hussain, transferred. | -- | Sri Thousheed Hussain, |

| | | | | |
|------|---|--|--|--|
| 146. | Smt. A.Sunitha Rani, II Addl. Junior Civil Judge, Narsaraopet, Guntur District. | Prl. Junior Civil Judge, Guntur, Vice Smt. S.P.D.Vennela, transferred. | I Addl. Junior Civil Judge, Narsaraopet. | Smt. S.P.D.Vennela. |
| 147. | On relief, Smt. S.P.D.Vennela, Prl. Junior Civil Judge, Guntur. | I Addl. Junior Civil Judge, Guntur, Vice Sri M.Bhaskar Rao, transferred. | -- | Sri M.Bhaskara Rao. |
| 148. | Sri P.Venkateswarlu, VI Addl. Junior Civil Judge, Rajamahendra- varam, East Godavari District. | Addl. Junior Civil Judge, Hindupur, Ananthapuramu District, Vice Smt. Hema Sravanthi Janaki Ram, transferred. | IV Addl. Junior Civil Judge, Rajamahendra- varam. | Vice Smt. Hema Sravanthi Janaki Ram. |
| 149. | On relief, Smt. Hema Sravanthi Janki Ram, Addl. Junior Civil Judge, Hindupur, Ananthapuramu District | Prl. Junior Civil Judge, Hindupur, Ananthapuramu District, Vice Smt. L.Sarada Reddy, transferred. | -- | Smt. L.Sarada Reddy, |
| 150. | Smt. K.Bharghavi, I Addl. Junior Civil Judge, Adoni, Kurnool District. | Special Judicial Magistrate of First Class, Excise Court, Kurnool, Vice Smt. M.Venkata Seshamma, transferred. | Junior Civil Judge, Alur. | I Addl. Junior Civil Judge, Kurnool. |
| 151. | Smt. M.Venkta Seshamma, Special Judicial Magistrate of First Class, Excise Court, Kurnool. | Judicial Magistrate of First Class, Special Mobile Court, Guntur, Vice Ms. K.Anusha, transferred. | I Addl. Junior Civil Judge, Kurnool. | VI Addl. Junior Civil Judge, Guntur. |

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before 15.07.2020 and join in their new posts on or before 22.07.2020 without fail.
 2. The Officers viz., Sri P.Venkateswarlu, Smt. A.Sunitha Rani, Smt. K.Bharghavi, Smt. Sindhu Gurruam and Smt. M.V.Seshamma, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
 3. Request of Smt. C.Haritha, is considered and retained her in the same station until further orders of transfer.

4. Smt. V.Sri Prathyusha, Smt. L.Sarada Reddy, Sri P.Bhardwaja, Sri Ch.Yugandhar, Smt. M.Venkata Seshamma, Smt. Sindhu Gurrum, Smt. K.Bharghavi and Smt. A.Sunitha Rani are accommodated on spouse ground.
5. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent and for any other reason are in discharge of the function of the post, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
6. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relieving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post through concerned Prl. District and Sessions Judges.
7. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Icharge Officers concerned.
3. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
10. The Pay and Accounts Officer, Andhra Pradesh.
11. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**
Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and Eluru.
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.